

### **Notifications of the Ministry of Environment and Forests**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests under section 26 of the Environment (Protection) Act, 1986:-

- (1) S.O. 396 (E) dated the 4th April, 2003 amending S.O. 93(E) dated the 29th January, 1998, inserting serial number and entries. [Placed in Library. See No. LT 7967/03].
- (2) S.O. 593 (E) dated the 23rd May, 2003, publishing the Hazardous Wastes (Management and Handling) Amendment Rules, 2003.
- (3) S.O. 698 (E) dated the 17th June, 2003, publishing the Recycled Plastics Manufacture and Usage (Amendment) Rules, 2003. [Placed in Library. For (2) and (3) See No. LT 7882/03].
- (4) G.S.R. 520 (E) dated the 1st July, 2003, publishing the Environment (Protection) Amendment Rules, 2003. [Placed in Library. See No. LT 7967/03]

**I. Reports and Accounts (1994—2002) of various universities, educational and technology institutes and related papers.**

**II. MoU (2003-2004) between Government of India and the Educational Consultants India Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): Sir, on behalf of Dr. Vallabh Bhai Ramjibhai Kathiria, I lay on the Table:-

- I (i) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 31 of the Nagaland University Act, 1989;
  - (a) Seventh Annual Report of the Nagaland University, Kohima, for the year 2001—2002.
  - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 8007/03]

- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Assam University Act, 1989:
  - (a) Ninth Annual Report of the Assam University, Silchar, for the year 2001-2002.
  - (b) Review by Government on the working of the above University.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 8008/03].
- (iii) A copy each (in English and Hindi) of the following papers:
  - (i) (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2001-02, under sub-section (3) of Section 27 of the Jamia Millia Islamia Act, 1988.
  - (b) Review by Government on the working of the above University.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT 7885/03].
  - (iv) (a) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2001-02, and the Audit Report thereon, under sub-section (4) of Section 28 of the Jamia Millia Islamia Act, 1988.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT 7885/03].
  - (v) (a) Annual Accounts of the Aligarh Muslim University, Aligarh for the year 2001-02, and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT 8009/03].
  - (vi) (a) Annual Report of the Indian Institute of Technology Delhi, New Delhi, for the year 2001-2002.
  - (b) Annual Accounts of the Indian Institute of Technology Delhi, New Delhi, for the year 2001-02, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No. LT 7923/03].
- (vii)(a) Annual Report of the Indian Institute of Technology Guwahati, for the year 1994-95.
- (b) Annual Accounts of the Indian Institute of Technology Guwahati, for the period from September, 1994 to March, 1996 and the Audit Report thereon, under sub-section (4) of Section 23 of the Institute of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (viii)(a) Annual Report of the Indian Institute of Technology, Guwahati for the year 1995-96.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reason for the delay in laying the papers mentioned at (a) above.
- (ix)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 1996-97.
- (b) Annual Accounts of the Indian Institute of Technology, Guwahati for the year 1996-97, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (x)(a) Annual Report of the Indian Institute of Technology, Guwahati for the year 1997-98.
- (b) Annual Accounts of the Indian Institute of Technology, Guwahati for the year 1997-98, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (xi) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 1998–99.
- (b) Annual Accounts of the Indian Institute of Technology, Guwahati, for the year 1998-99 and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (xii)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 1999–2000.
- (b) Annual Accounts of the Indian Institute of Technology , Guwahati for the year 1999–2000 and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (xiii)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2000-2001.
- (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiv)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2001-02.
- (b) Annual Accounts of the Indian Institute of Technology Guwahati, for the year 2001-2002 and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
  - (c) Statement by Government accepting the above Report.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. For (vii) to (xiv) See No. LT 7926/03].
- (xv)(a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2001-2002.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 7925/03].
- (xvi)(a) Annual Report and Accounts of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 7922/03].
- (xvii)(a) Annual Report and Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 7920/03].
- (xviii)(a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 7919/03]
- (xix)(a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Nirjuli, Itanagar, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 792/03]
- (xx)(a) Thirty-second Annual Report of the Jawaharlal Nehru University, New Delhi, for the year 2001-2002.
  - (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi for the Year 2001-2002 and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT. 7924/03]
- (xxi)(a) Annual Report and Accounts of the National Open School, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 7887/03]
- (xxii)(a) Annual Report and Accounts of the Indian Institute of Management, Lucknow, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institutes.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 7886/03]
- (xxiii)(a) Annual Report and Accounts of the Regional Engineering College, Srinagar, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 8005/03]
- (xxiv)(a) Annual Report and Accounts of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 2001-2002, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 8006/03]
- II. Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Secondary and Higher Education) and the Educational Consultants India Limited for the year 2003-2004. [Placed in Library. See No. LT. 7888/03]
- I. **Notifications of the Ministry of Power.**
- II. **Report (2001-2002) of the Central Electricity Regulatory Commission, New Delhi and related papers.**

SHRI O. RAJAGOPAL: Sir, on behalf of Shrimati Jayawanti Mehta, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under section 59 of the Electricity Regulatory Commissions Act, 1998:
  - (1) L-7/25(1)2001-CERC (47) dated the 9th April, 2003, notifying the billing of charges on the basis mentioned in the commissions Notification dated the 4th April, 2001 to continue for a further period of six months.
  - (2) L-7/25(1)2001-CERC (65) dated the 2nd May, 2003, publishing the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2003.
  - (3) L-7/25(1)2001-CERC (87) dated the 2nd June, 2003, publishing the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2003.
  - (4) L-7/25(1)2002-CERC (88) dated the 2nd July, 2003, publishing the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission License and other related matters) Regulations, 2003. [Placed in Library. For (1) to (4). See No. LT. 8050/03]
- II. A copy (in English and Hindi) of the Annual Report of the Central Electricity Regulatory Commission, New Delhi, for the year 2001-2002, under sub-section (2) of section 101 of the Electricity Act, 2003 [Placed in Library. See No. LT. 7947/03]